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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

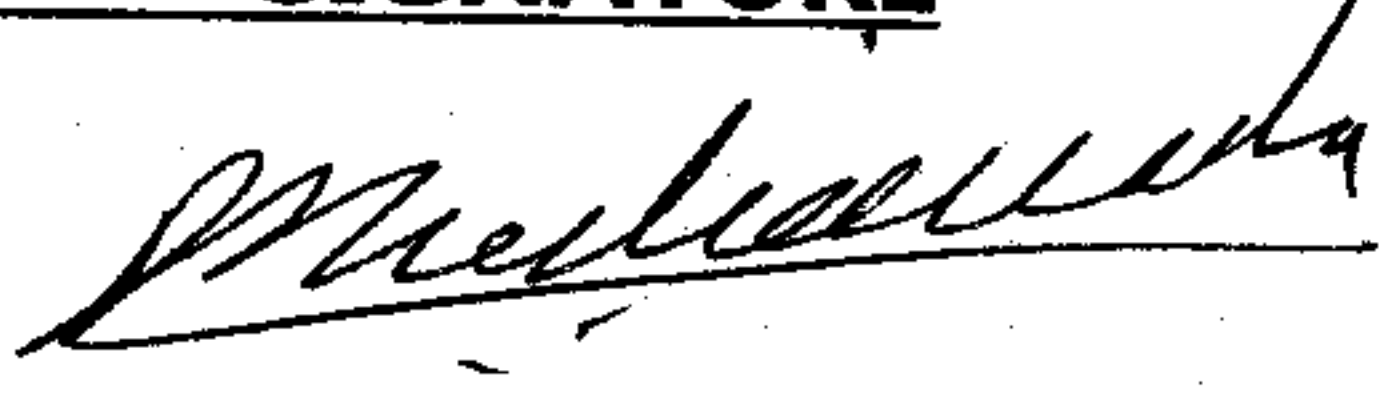
IA 66/2018 in C.P. (I.B) No. 85/10/NCLT/AHM/2017

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2018**

Name of the Company: Kailash T Shah RP.
V/s.
Sarthak Creation Pvt Ltd.

Section of the Companies Act: Section 60 r/w 33 of the Insolvency and
Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PAVAN S. GODIAWALA	ADVOCATE	APPLICANT	
2.				

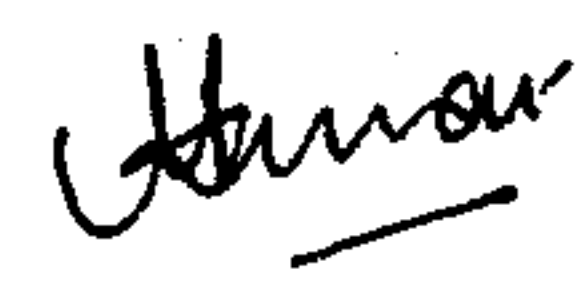
ORDER

Learned Advocate Mr. Pavan Godiawala present for Applicant. None present for Respondent in IA 66/2018.

This application is filed by resolution professional seeking order of liquidation under section 33(2) of the Code.

This authority on the basis of petition filed by Sarthak Creations Pvt Ltd. (Corporate Debtor) under section 10 of the Code, commenced the CIRP by appointing IRP.

COC in its second meeting held on 27.11.2017 resolved that it is not possible to have a resolution plan in respect of corporate debtor and therefore resolved to go for liquidation and further resolved to continue the resolution professional Mr. Kailash T Shah as liquidator.



Considering all the above said facts this Adjudicating Authority is of a considered view that there shall be an order of liquidation in respect of the Corporate Debtor Sarthak Creations Pvt Ltd. and direct the liquidator to issue a public announcement stating that corporate debtor is in liquidation.

This Adjudicating Authority hereby appoint the resolution professional as 'Liquidator' under section 34(1) of the Code. The Liquidator shall send an intimation to the Registrar of Companies with which the Corporate Debtor is registered.

The liquidator shall act as per section 35 of Insolvency and Bankruptcy Code, 2016, subject to directions of this Authority.

This application is disposed of accordingly.



MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 27th day of February , 2018.